

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(A)

O.A. No. 246 of 1998

New Delhi, dated this the 27th May, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Sri Prakash,
S/o Shri Udey Singh,
R/o Vill. & P.O. Ashauda (Siwan),
Dist., Jahar,
Haryana.

.... APPLICANT

(None appeared)

Versus

1. Union of India through
the Secretary,
Ministry of Human Resources & Development,
New Delhi-110001.

2. The Director,
National Museum Institute of History
of Art Conservation & Musiology,
National Museum Campus,
Janpath,
New Delhi-110001. RESPONDENTSS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant has filed M.A. No. 2008/98
praying for withdrawal of O.A. No.246/98. The
prayer is allowed and the O.A. is dismissed as
withdrawn.

Adige
(S.R. Adige)
Vice Chairman (A)

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